

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 590 of 2020

IN THE MATTER OF:

Bank of India & Ors.

....Appellants

Vs.

**Ferro Alloys Corporation Ltd.
Through Bhuban Madan**

....Respondent

Present:

For Appellants: Mr. Sudhir Bisla and Mr. Rahul Adlakha, Advocates.

For Respondent: Mr. Malak Bhatt, Advocate

O R D E R
(Virtual Mode)

12.10.2020: For filing of the 'Rejoinder' of the Appellants, at request of Learned Counsel Mr. Sudhir Bisla, finally three days time is granted.

The Registry is directed to List the matter on **28th October, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

sa/nn